

dated the 7th April, 1979, regarding extension of Concessional rate of duty to Veneered shooks/panels, issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-4342/79].

DEMANDS FOR GRANTS OF THE INDIAN
POSTS AND TELEGRAPHS DEPARTMENT
FOR 1979-80

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table a copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1979-80. [Placed in Library. See No. I.T-4343/79].

12.09 hrs.

COMMITTEE ON PAPERS LAID ON
THE TABLE

TWELFTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY EIGHTH REPORT

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the Hundred and Twenty eight Report of the Public Accounts Committee on paragraph 26 of the Advance Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil) on Central Social Welfare Board relating to the Ministry of Education and Social Welfare.

12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-SECOND REPORT AND MINUTES

SHRI JYOTIRMOY BOSU: (Diamond Harbour): I beg to present the Forty-second Report of the Committee on Public Undertakings on Perquisites Enjoyed by Public Sector Executives and Perquisites Enjoyed by Air India Executives—A Case Study and Minutes of the sitting of the Committee relating thereto.

12.10 hrs.

MATTERS UNDER RULE 377

(i) NEW COACH BUILDING PROJECT IN
KERALA

SHRI B. K. NAIR (Mavelikara): Mr. Speaker, Sir, widespread concern has been aroused amongst the people of Kerala by newspaper reports that the Railway Ministry's move to have a fresh study concerning the new coach building project is really aimed at setting aside the earlier decision of the Government of India to set it up at Kanchikkott near Palaghat, Kerala State.

Sir the proposal to have a new coach building unit had been examined fully by the previous Government and after studying all related factors, the place above-named had been decided upon as the most suitable. Kerala still continues to be one of the most backward states in the Indian Union in the matter of industrialisation. It has hardly any large Industrial unit worth the name. Its share of public undertakings and Central Government projects is meagre, far below its entitlement. This applies also to Railway mileage. On the other hand, the State has all the necessary ingredients, land, abundant water and a surplus of the much-needed electricity and also manpower of any grade of skill facilitating large scale industrialisation.

Under the circumstances, it would be a grave injustice to the people of that State for the Railway Ministry to seek, through some means, to get over the decision of the previous Government to set up this project at Kanchikkott.

May I request the hon. Minister of Railways to give a categorical assurance to this House that no change with regard to the site of project is contemplated and also to have the work taken up at the earliest.

(ii) REPORTED STOPPAGE OF TEACHING OF HINDI IN TAMIL NADU

श्री नबाब सिंह चौहान (धर्मोदय) : अध्यक्ष महोदय, मैं आप की अनुमति में प्रविलम्बनीय लोक महत्व के एक विषय की और हम मदत और सरकार का ध्यान दिलाना चाहता हूँ।

तामिलनाडु की राज्य सरकार ने महत्ता दक्षिण भारत हिन्दी प्रचार मन्त्रालय के द्वारा स्कूलों में चलाई जा रही हिन्दी की पढ़ाई को बन्द कर दिया है। इससे साफ हो जाता है कि वह केवल हिन्दी को छोपे जाने के ही खिलाफ नहीं है, बल्कि, उन लोगों को भी हिन्दी पढ़ने से रोकने पर तुल्य हुई है, जो स्वेच्छा से हिन्दी पढ़ना चाहते हैं। यह संविधान की भावना के निम्न विपरीत और भेद-भावना पैदा करने वाला कार्यवाही है।

(iii) REPORTED ATROCITIES ON TELUGU PEOPLE IN KORAPUT DISTRICT, ORISSA.

SHRI P. RAJAGOPAL NAIDU (Chittoor): Mr. Speaker, Sir I rise to mention under Rule 377 the matter relating to atrocities on Telegu people in Sonabeda, Koraput district, Orissa.

Some thousands of Telugu people area in Sonabeda in Koraput district in Orissa State. They are very peace loving people. The Oriyas in Sonabeda became envious of them and with animosity are perpetrating atrocities upon them.

The Oriyas have obstructed Telugu people in performing Sriramma. They have obstructed in playing Telugu cinema pictures in theatres. They beat the Telugu people and many received injuries. Section 144 was imposed in the town and even now harassment is going on.

I resquest the Hon. Home Minister to take up this issue with the Orissa Government and see that the Telugu people are protected.

(iv) REPORTED NON-AVAILABILITY OF RAILWAY WAGONS IN SAURASHTRA (GUJARAT) FOR TRANSPORTATION OF ESSENTIAL COMMODITIES.

श्री धर्मसिंह भाई पटेल (पोरबन्दर) : अध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित लोक महत्व के विषय की और सरकार का ध्यान दिलाना चाहता हूँ :

गुजरात के सौराष्ट्र क्षेत्र में व्याज, खाद्य तेल, अनाज, चौक पावडर, बनस्पति वगैरह जिनको को सौराष्ट्र से बाहर भेजने के लिए रेलवे के बैगन नहीं मिलते हैं। इन के लिए सौराष्ट्र के उपलेटा, धोराजी, भायाबदर, जूनागढ़, भापुर-सौरठ, भाणाबदर, राणा नाव, पोरबन्दर, जाम जोधपुर, पानेली-मोटी, बांम जामिया, बेरावल, चोरवाड़, केशोद, बांटवा लालपुर, जामनगर वगैरह स्थानों के व्यापारियों, बैम्बर आफ कैम्स एण्ड इंडस्ट्रीज, भायाल इंडस्ट्रीज, व्याज पर-वेन्टम एसोसियेसन्स, चौक एसोसिएशन, तथा सहकारी संस्थाओं ने रेल मंत्रालय को, रेलवे बोर्ड को और पश्चिम विभाग के बम्बई और भावनगर के रेल अधिकारियों को करीब 35 अग्रभावेदन पत्र, पत्र, तार और टेलीफोन भेज कर मांग की है।

कहीं कहीं एक और दो महीने से रेल बैगन नहीं मिलने से इन शहरों-नगरों का व्यापार उधोग ठप्प हो गया है। मैं ने भी गत तीन महीनों में मैं कई दफा रेल मंत्री जी को, रेलवे बोर्ड को, बम्बई और भावनगर के पश्चिम विभाग के रेल के पदाधिकारियों को पत्र लिखा है, तार दिए हैं, तो भी रेल बैगनों की पूरी तरह से नियमित रूप से सप्लाई नहीं की जाती है।

उपरोक्त स्थानों के लिए करीब 2500 बैगनों की डिमांड्स अब पेंडिंग हैं। तो रेल मंत्री जी इन की तुरन्त जांच कर के नियमित रूप से बैगनों के भेजने का शीघ्र प्रबन्ध करें, ऐसी मेरी नम्र प्रार्थना है।

(v) REPORTED SHORTAGE OF NEWSPRINT AND OTHER VARIETIES OF PAPER.

श्री ० लक्ष्मीनारायण पांडेय (मबसौर) : अध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित लोक महत्व के विषय की और सरकार का ध्यान आकर्षित करना चाहता हूँ

विगत कई महीनों से देश में अखबारी कागज व अन्य प्रकार के कागज की भारी कमी अनुभव की जाती रही है किन्तु आज उस की स्थिति प्रत्यंत खराब हो गई। देश के स्थित बेपर मिल्स द्वारा भी अपनी स्थापित क्षमता के अनुसार उत्पादन नहीं किया जा रहा है। कच्चे माल की भारी उपलब्धि के बाद भी नये युनिट्स भी स्थापित नहीं हो पाये हैं।